Name of the Corporate Debtor: DECENT LAMINATE PRIVATE LIMITED; Date of Commencement of CIRP: 03-05-2021; List of Creditors as on: 19-08-2021; Name of IP: Mr. JAYKUMAR PESUMAL ARLANI; Process Number: 1; Last 5 digitof registration number: 12443

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	77156715	6	75015438	23.14	0	2141277	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	40	177478956	40	171856265	53.02	0	5620638	0	Annexure 4
5	Operational creditors (Workmen)					21.90	0			NA
6	Operational creditors (Employees)	21	1157652	21	657975	0.20	0	499677	0	Annexure 6
7	Operational creditors (Government Dues)	1	8700804	1	7362919	2.27	0		0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	93	83268234	93	69242518	21.36	0	14025717	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		162	347762361	161	324135115	100.00	0	23625194	0	